

(a) whether it is a fact that there is a large number of Muslims crossing over from Pakistan into Kutch without passports;

(b) whether some of these Muslims marry in the Indian Territories and go back to Pakistan with their brides; and

(c) the steps that Government have taken against these unauthorised Pakistani Muslims in Kutch?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) During the period from 1st January to 30th April, 1962, 182 such persons entered Kutch without passports.

(b) No such instance has come to notice.

(c) The unauthorised entrants are being prosecuted and deported under the Indian Passport Act, 1920, and the Foreigners Act, 1946.

Excavations at Deodaha in Gorakhpur

2087. **Dr. Mahadeva Prasad:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that the Central Archaeology Department has accepted Banarasia (Deodaha) in Gorakhpur district as a remnant of national importance;

(b) whether we are in a position to accept Banarasia as Deodaha, the birth place of Mahamaya, the mother of Lord Buddha; and

(c) whether the Central Archaeology Department has undertaken the excavation at said site?

The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) No, Sir.

(b) No, Sir. There is no conclusive evidence for that.

(c) No, Sir.

Monuments at Sanchi

2088. **Shri Birendra Bahadur Singh:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the amount spent by the Government of India for the maintenance of the Buddhist monuments at Sanchi during the last three years; and

(b) what expenditure for this purpose is proposed to be sanctioned during the current financial year?

The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a)

Year	Expenditure
1959-60	Rs. 85,206/-
1960-61	Rs. 27,926/-
1961-62	Rs. 30,181/-

(b) Rs. 44,300/-.

Iron for U.P.

2089. { **Shri Sarjoo Pandey:**
Shri J. B. Singh:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the quantity of iron demanded by the Uttar Pradesh Government for irrigation schemes from 1957 to 1960, year-wise; and

(b) the quantity of iron supplied by Central Government, year-wise?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) and (b). Demands are received and allotments made according to the financial year. Presumably, the Hon'ble Member desires to know the quantity of steel and not iron (pig iron), demanded and supplied to the various irrigation schemes/projects of the Uttar Pradesh State:

The Government of India do not make separate allotments for individual projects. Bulk quotas were placed at the disposal of the State Gov-